

**HIGH COURT OF JUDICATURE AT ALLAHABAD
ACCOUNTS (A-1) SECTION
NOTICE**

No.4843/Accounts (A-1): Dated: Allahabad: July 26, 2006

Under the orders of Hon'ble the Chief Justice dated 22.7.2006 the following candidates, who appeared in the written examination held on 8.1.2006 for post of Personal Assistant (Special Recruitment 2005-2006) and using unfair means, have been debarred for three years from appearing in any future examinations conducted by the High Court of Judicature at Allahabad.

1. **Sri Faizal Khan** (Roll No.113)
**R/o B-337/3, Guru Teg Bahadur Nagar,
Allahabad.**
2. **Sri Ram Nidhi Kushwaha** (Roll No.326)
**R/o Village – Bahar Sarai,
Post Office – Siwaith
District – Allahabad.**
3. **Sri Sanjai Pal** (Roll No.375)
**R/o 2/68, Ramanand Nagar,
Allahpur, Allahabad**

Sd/-
(REGISTRAR GENERAL)